Fact-sheet on enforcement related issues for the State/UT		
S. No.	Subject	Information
1.	Name of State/UT	Tripura
2.	State Population as per census 2011	36,73,917
3.	No. of Districts in the State/UT	8
4.	Name and Designation of the Food Safety Commissioner	Name: Dr. Debasish Basu, IAS Designation: Secretary (Health) and Commissioner Food Safety
5.	Contact details & e-mail	Address: New Secretariat Complex, Agartala, West Tripura-799010 Tel: 0381-2414127 Fax: Email: secy.hfw-tr@gov.in
6.	Name of Nodal Officer and contact details	Name: Dr. Anuradha Majumdar, Dy Food Safety Commissioner Address: Health Directorate Building, 2 nd Floor, Pandit J.N. Complex, Agartala Tel: 0381-2326602 Fax: 0381-2326602 Email: fssaitripura@gmail.com
7.	Number of DO	Full Time: Nil Part Time: 23
8.	Number of AO	3
9.	Number of FSO	Full Time: 4 Part Time:
10.	Status of State Food Laboratories	Total Number- 1 Number of functional laboratories- 1
11.	Number of Food Analyst	1
12.	No. of State labs that are NABL accreditated	Under process
13.	Food Business Units licensed till date	Online : 826 Offline : 870
14.	Food Business Units registered till date	Online: 2069 Offline: 1374
15.	Status of Online(FLRS) license/Registration	on in districts of States/UTS
a	No. of Districts issuing license/registration ONLINE only	8
b	No. of Districts issuing license/registration PARTIALLY ONLINE	Nil
С	No. of Districts issuing license/registration OFFLINE (MANUALLY)	Nil
16.	Whether State level Advisory Committee is re-constituted (SLAC)	Yes
17.	Whether District level Advisory Committee is re-constituted (DLAC)	Yes
18.	Whether Appellate Tribunal is operational?	Yes

ANNUAL FOOD TESTING REPORT OF ENFORCEMENT SAMPLES (2018-2019)		
19.	Number of food samples collected	259
20.	Number of food samples analyzed	259
21.	Number of food samples found adulterated,	8
	unsafe, substandard and misbranded	
22.	Number of cases launched against FBOs	Adjudications- 3
		Criminal Court-Nil
23.	Details of Adjudications	No. of Cases disposed-Nil
		No. of cases in which - Nil
		penalty is imposed
		Amount of Penalty raised- Nil
24.	Details of Criminal cases	No. of cases convicted-Nil
		No. of cases Acquittal-Nil
		Amount of Penalty raised- Nil